

SPECIAL BENCH

ITEM NO.109

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.196/2022 & IA NO.171/2024 IN CP (IB) No.9/ALD/2022

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BANK OF BARODA V/S BHARAT RAJ PUNJ (PERSONAL GURANTOR OF M/S LEEL ELECTRICALS LTD.)
UNDER SECTION	95 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Mohit Nandwani, Adv.

: For the Resolution Professional

Ms. Madhumita Bhattacharjee, with
Sh. Anant, Advs.

*: For the Personal Guarantor/ Res.
No.2 in IA No.196/2022,
& Applicant in IA No.171/2024*

ORDER

Ld. Counsels representing the parties are present.

- 1.** This being a Special Bench, at the request of the learned counsels representing the parties, the matter is adjourned for further hearing on 9th August, 2024 before the Regular Bench.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

19th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*